

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1971
TO BE ANSWERED ON 23rd DECEMBER, 2022

**ILLEGAL EXPORT OF RICE FROM ANDHRA PRADESH TO FOREIGN
COUNTRIES**

1971 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has taken note of the fact that there is rampant illegal export of rice from the State of Andhra Pradesh to foreign countries;
- (b) if so, the details of the illegal export of rice from the State of Andhra Pradesh to foreign countries during the last five years; and
- (c) the details of steps that have been taken/proposed to be taken to curb the menace of illegal export of rice to foreign countries from the State of Andhra Pradesh?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a): No report of illegal export of rice from Andhra Pradesh has been received in the Department of Commerce.
- (b) & (c): Does not arise in view of (a) above.
